

**HIGH COURT OF SIKKIM
GANGTOK**

No.56/Estt./HCS

Dated:10.04.2026

NOTIFICATION

In supersession of Notification No.61/Estt./HCS dated 06.11.2019, the Hon'ble Chief Justice is pleased to re-constitute Departmental Promotion Committee to deal with selection of officers and staff members who come in the zone of consideration, for promotion as per Rules:-

- i) Registrar;
- ii) Registrar (Judicial Service); and
- iii) Central Project Coordinator.

By Order,

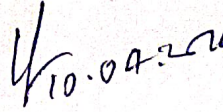
Sd/-
REGISTRAR GENERAL

Memo No./Estt./HCS/5566-5576

Date: 10.04.2026

Copy to:-

1. Registrar General, High Court of Sikkim;
2. Registrar, High Court of Sikkim;
3. Registrar (Judicial Service), High Court of Sikkim;
4. Central Project Coordinator, High Court of Sikkim;
5. Joint Registrar-cum-Sr. J. Writer to the Hon'ble Chief Justice, High Court of Sikkim;
6. Additional Registrar-cum-P.P.S. to Hon'ble Judge, High Court of Sikkim.
7. Joint Registrar-cum-Sr. J. Writer to Hon'ble Judge, High Court of Sikkim.
8. P.S. to Registrar (Judicial Service), High Court of Sikkim.
9. The Accounts Section, High Court of Sikkim, Gangtok
10. File and
11. Guard File.


REGISTRAR